

ITEM NO.24

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 3939/2024

KRISHNA LAL DIXIT

Appellant(s)

VERSUS

ZILA PANCHAYAT AURRAIYA & ANR.

Respondent(s)

Date : 07-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr Uday Prakash Yadav, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s)

Mr. Arvind Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar